

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.28 of 1994

Friday this the 7th day of January, 1994

CORAM

The Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman  
The Hon'ble Mr. P. V. Venkatakrishnan, Administrative Member

Joychan M. Sebastian,  
Clerk Grade II  
Doordarshan Kendra, Kakkanad,  
Cochin-30. ...Applicant

(By Advocate Mr. K. Jaju Babu)

Vs.

1. The Director General, Doordarshan Kendra  
Doordarshan Bhavan, New Delhi.
2. The Secretary to Ministry of  
Information & Broadcasting, New Delhi.
3. Union of India represented by  
Secretary, Ministry of Information  
and Broadcasting, New Delhi. ...Respondents

(By Advocate Mr. Unnikrishnan rep. SCSSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

Applicant claims seniority as Clerk Grade II from 21.9.1983. Advancing the aforesaid claim applicant made Annexure A3 representation on 21.6.93 to the Director, Doordarshan Kendra, New Delhi.1. We do not find him as a respondent. We permit applicant to make a fresh representation regarding his grievances to 1st respondent. If a representation is made, 1st respondent shall pass appropriate orders thereon

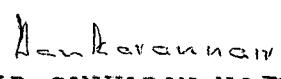
within four months of the date of receipt of the representation and communicate the same to applicant.

2. Application is disposed of as aforesaid.

No costs.

Dated the 7th day of January, 1994.

  
P.V. VENKATAKRISHNAN  
ADM IN ISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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